

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-106
IB-823/ND/2020
New Petition

IN THE MATTER OF:

MOHAN LAL GOEL

Vs.

National Skill Development Corporation

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 24.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Tanu

For the Respondent

: Mr. Mitash Charan, Ms. Gunjan

ORDER

Ld. Counsel for petitioner seeks time to convince us on the point of limitation.

On her request, list the case on 01.10.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)